

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 562  
TO BE ANSWERED ON 20.07.2016**

**ENCROACHMENT ON RAILWAY LAND**

**† 562. SHRI RAM CHARAN BOHRA:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the number of people who have encroached railway land in the country and the present status of their rehabilitation and resettlement;**
- (b) the details of location identified for the purpose and the details of expenditure incurred/likely to be incurred thereon;**
- (c) whether railway have assessed the number of such persons to be rehabilitated;**
- (d) if so, the details thereof; and**
- (e) the time schedule fixed in this regard?**

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE)  
OF THE MINISTRY OF COMMUNICATIONS AND  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI MANOJ SINHA)**

**(a) As on 31.03.2016, number of encroachments on Railway land is about 145562 on an area measuring approximately 879.51 hectares. Housing being a State subject, resettlement and rehabilitation (R&R) of the persons living on Railway land is the responsibility of State Government. As such, Railways do not have any policy for resettlement and rehabilitation of these persons.**

**(b) to (e): Do not arise.**